

CONT. CASE CIVIL

FILING NUMBER: 2893/2020

KARTIK KUMAR PRABHAT

: PETITIONER

Vs

STATE OF JHARKHAND AND OTHERS

: RESPONDENTS

BENCH : D.B

CAVEAT: N/A

CFS:

PETITION : N/A

AFIDAVIT : 20/-

VAKALATNAMA: 30/-

DEFECT IF ANY :

1. Nomenclature on index, synopsis, cause title page and elsewhere may be mentioned as cont. case civil.
2. Original certified copy of annex 8 may be given with AFS of Rs. 15.
3. 2nd copy may be filed.
4. Date in subpara 8 may be verified or corrected as per annex 7.
5. Date in synopsis may be verified or corrected as per annex 11.
6. Designation may be mentioned in detail of respondent no 3.
7. Statement made in para 1 has not been fully incorporated in prayer portion, it may be verified or same may be given by S/A.

Saket Kumar Singh

19/06/2020.